

(11)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 327/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Padarsh Pharmaceuticals Pvt. Ltd.  
V/s.  
Health Secure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Niraj Shah	Adv. for Petitioner ilb law chambers of Siddhant Shrivastava	

**ORDER**

**TCP No. 327/ I&BP/NCLT/MB/MAH/2017**

At request of the Petitioner Counsel, time is given to initiation of  
substituted service against the Corporate Debtor, list this matter for hearing  
on 13.2.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)